

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------|--|
| CA(CAA) No.52/BB/17 | - | Admission | 230-232 | Redprairie Technologies India Pvt. Ltd. |


| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 1. | S.VIVEKANANDA | petitioner | For. S.VIVEKANANDA (VGB ASSOCIATES) Vivek's 2 |

Counsel for petitioner is present. Heard him.

The matter is listed today for admission.

For consideration, list it on 17.08.2017.


MEMBER (J)


MEMBER (T)